


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
25-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 472/2011 2. O.S. 508/2013 3. EX 55/2018 Arguments 4. R.A. 22/2018 5. R.A. 79/2018 6. M.A. 21/2021 7. M.A. 22/2021	-

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 25.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1541/2015		
2.	OS. 1626/2018		
3.	OS. 1923/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 25.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1553/2013		
2.	OS. 629/2016		
3.	OS. 1574/2016		
4.	OS. 1575/2016		
5.	OS. 1095/2017		
6.	MC. 52/2018		
7.	MA. 31/2019		
8.	MA. 60/2019		
9.	OS. 1432/2019		
10.	OS. 1251/2020		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **25.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 1936/2006 2) OS. 161/2008 3) OS. 1299/2008 4) OS. 320/2010 5) FDP. 18/2011 6) OS. 1049/2011 7) OS. 209/2012 8) OS. 1615/2016 9) Elec.C.13/2021 10) OS. 999/2021</p> <p style="text-align: center;"><u>A.D.R</u></p> <p>11) MC. 8/2021 14) MC. 20/2021</p>	


III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **25-06-2021**

V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.133/2011 2.R.A.148/2012	Arguments 1. R.A.135/2013 2. R.A.63/2020
Hearing 1.O.S.1209/2019	Hearing 1.O.S.1463/2017


IV ASCJ 24.06.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 25-06-2021

I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 1001/20212. OS.1459/20073. OS. 1799/20074. OS. 2184/20075. OS. 2623/20076. OS. 297/20087. OS. 1028/20088. EX. 17/20159. OS. 517/201610. OS. 1322/2016	<p>-NIL-</p>

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 25-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1795/2008 2. OS. 245/2009 3. OS. 435/2009 4. OS. 632/2009 5. OS. 1000/2009 6. FDP. 32/2009 7. OS. 1412/2009 8. EX. 66/2011	1. OS. 12/2012 2. OS. 154/2012 3. OS. 423/2012 4. OS. 494/2014 5. OS. 1401/2014 6. OS. 1672/2016 7. OS. 1845/2016 8. OS. 286/2017 9. OS. 588/2017 10. OS. 873/2017 11. M.C. 365/2020
<u>ARGUMENTS</u>	
9. MA. 18/2014 10. RA. 24/2015 11. Misc. 111/2016	

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.